

ITEM NO.19

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6718/2023

(Arising out of impugned final judgment and order dated 08-02-2023 in WRITC No. 17435/2018 passed by the High Court Of Judicature At Allahabad)

AJAY KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.67619/2023-EXEMPTION FROM FILING O.T.)

Date : 13-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s)

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Gopal Singh, Adv.
Mr. Tota Ram, Adv.
Mr. Aryan P Nanda, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice.
2. Tag with SLP(C) No. 14525 of 2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)